

National Company Law Tribunal
Allahabad Bench

ITEM NO : 27

CA No. 172/2019 in
CP No.(IB) 322/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.03.2021

NAME OF THE COMPANY: Mrs. Anita Nirula & Anr V/s M/s Piyush Shelters India Pvt Ltd

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CA NO.172/2019 IN CP NO.(IB)322/ALD/2018

In view of the order passed in CA No.371/2019 in CP No.(IB)322/ALD/2018, put up
this matter in the week commencing 14th April, 2021 before the Regular Court/ Video
Conferencing.

Dated : 25.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)